

National Company Law Tribunal
Chennai Bench.

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Attendance cum order Sheet of the ^{Chennai.} Hearing of Chennai Bench, Chennai
National Company Law TRIBUNAL, Chennai on 14/12/16 at 10.30 AM.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER JUDICIAL
SHRI. CH. MOHD SHARIEF TARIQ, Member- JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/3/2016.

NAME OF THE PETITIONER(S): Sadayaramanujam G., and 2 others

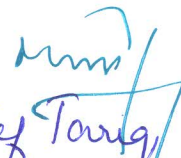
NAME OF THE RESPONDENT(S): GGN Spinning Mills (P) Ltd. & 1 other

UNDER SECTION 397/398.

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		Representation By whom	

ORDER

Counsel representing both parties are present. The matter is posted for final hearing. Put up on 03.01.2017 at 10.30 A.M.


Ch. Mohd. Sharief Tariq
Member (Judicial)


K. Anantha Padmanabha Swamy
Member (Judicial)